

Title: Introduction of Protection of Human Rights (Amendment) Bill, 1999 (Amendment of section 2, etc.)

16.00 hrs.

SHRI RAMESH CHENNITHALA (MAVELIKARA): Sir, I beg to move for leave to introduce a Bill to amend the Protection of Human Rights Act, 1993.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Protection of Human Rights Act, 1993."

The motion was adopted.

SHRI RAMESH CHENNITHALA : I introduce the Bill.

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